

Declaration of Assets and Liabilities

Year 2025

So (Est.)

I, Shashy Kumari, son/daughter/wife of Nisaj Kumar Singh

aged 44 years, belonging to Bihar Legislative Assembly

service and presently working as Assistant Section Officer

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10000/-	25000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies					
(iii)	Bonds, Debentures and Shares in companies	Sukanya Samriddhi 10000/- monthly LIC Policy no-523259	Sukanya Samriddhi 15000/- yearly			
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	6338/- yearly 2) 523256 327 6706/- yearly SIP-1000/- monthly	Mutual fund 5000/- monthly			
(v)	Motor Vehicles (details of make, etc.)	Mutual fund 20000/- monthly Hyundai	Suzuki Honda Scooty			
(vi)	Jewellery (give details of weight and value)	120 Active 920 gm gold 3 kg 350 gm silver	270 gm gold			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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8. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		Kankarbagh main Road Patna-20 533 P 546 P 10000/- Sq feet 11000000/- Rs			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BNUPK 87239	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA - 1314

Gender :-

F (M/F)

Date of Birth :-

05021980 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

Assistant section officer

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Shaily Kumari

Name of Employee: SHAILY KUMARI

Designation: Assistant section officer

Department: Bihar Legislative Assembly Secretariat, Patna.

Place: Patna

Date: 13.02.2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Shaily Kumari